

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 113

CP No. 44/Chd/J&K/2022

IN THE MATTER OF:

Technikon Constructions and Industries Pvt Ltd

...Petitioner

Vs.

Registrar of companies Jammu & Kashmir

...Respondent

Under Section: 252 (3), CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 22.05.2024.

-sd-
Court Officer

April 19, 2024
SM